

National Human Rights Commission & Jan Swasthya Abhiyan

Western Region Hearing on Right to Health Care in Public and Private Health Sector

Date : 6-7 January 2016

**Venue : Tata Institute of Social Sciences, V.N. Purav
Marg, Deonar, Mumbai – 400 088**

(Programme Schedule)

Day 1 Wednesday, 6 January 2016	
9.30 a.m. – 10.00 a.m.	Registration
10.00 a.m. – 11.00 a.m.	Inaugural Session <ul style="list-style-type: none">➤ Welcome Speech by Shri J. S. Kochher, Joint Secretary (Training & Research), NHRC (5 minutes)➤ Brief Address by National Representative from Jan Swasthya Abhiyan (5 minutes)➤ Brief Address by Representative from Ministry of Health & Family Welfare, Government of India (10 minutes)➤ Brief Address by Smt. Sujata Saunik, Principal Secretary, Department of Health & Family Welfare, Government of Maharashtra (5 minutes)➤ Inaugural Address by Justice Shri Cyriac Joseph, Acting Chairperson, NHRC (25 minutes)➤ Vote of Thanks by Shri C. K. Chaturvedi, Registrar (Law), NHRC (5 minutes)
11.00 a.m. – 11.15 a.m.	Tea Break
11.15 a.m. – 1.45 p.m.	Session I : Presentation and Discussion on Individual Testimonies Related to Denial of Health Care in Public and Private Health Sector (Three Parallel Sessions)
	<ul style="list-style-type: none">➤ Parallel Session I : Individual Testimonies Related to Denial of Health Care in Public and Private Health Sector Chair – Justice Shri Cyriac Joseph, Acting Chairperson, NHRC Assisted by Experts➤ Parallel Session II : Individual Testimonies Related to Denial of Health Care in Public and Private Health Sector Chair – Justice Shri D. Murugesan, Member, NHRC Assisted by Experts

	<p>➤ Parallel Session III :</p> <p>Individual Testimonies Related to Denial of Health Care in Public and Private Health Sector</p> <p>Chair – Shri S. C. Sinha, Member, NHRC Assisted by Experts</p>
01.45 p.m. – 02.30 p.m.	Lunch Break
2.30 p.m. – 5.30 p.m.	Discussions in Three Parallel Sessions to Continue

<p>Day 2</p> <p>Thursday, 7 January 2016</p>	
9.30 a.m. – 11.30 a.m.	<p>Session II : Presentation and Discussion on</p> <ul style="list-style-type: none"> - Case Studies (Highlighting Systemic Deficiencies and Collective Complaints) Related to Denial of Health Care <ul style="list-style-type: none"> • Denial of Right to Free Health Care Under Charitable Trust Hospitals Scheme (Pune) • Denial of Right to Health Services of People Living with HIV (Sangli & Satara Districts, Maharashtra) • Denial of Right to Sonography Services During Pregnancy in Public Health Sector (Thane District) • Denial of Health Rights Under ESI (Mumbai) • Existing and Emerging PPP Arrangements and Related Serious Health Rights Concerns (Rajasthan) • Other Issues. - Key Systemic Issues and Deficiencies Related to Health Rights Violations in Public Health System <ul style="list-style-type: none"> • Widespread Denial of Health Rights due to Inadequate Human Resources in Public Hospitals and Health Facilities (Maharashtra) • Denial of Women's Health and Human Rights (Maharashtra) • Effective Mechanism to Prevent and Address Health Rights Violations Through Community Based Monitoring (Maharashtra & Rajasthan) • Other Issues. - Key Systemic Issues and Deficiencies Related to Health Rights Violations in Private Health Sector <ul style="list-style-type: none"> • Need for Systemic and Legal Measures to Address and Prevent Widespread Violations of Patients' Rights in Private Medical Sector (Maharashtra, Gujarat and Rajasthan) • Other Issues. <p>Chair – Justice Shri Cyriac Joseph, Acting Chairperson, NHRC, Justice Shri D. Murugesan and Shri S. C. Sinha, Members, NHRC Assisted by Experts</p>

11.30 a.m. – 11.45 a.m.	Tea Break
11.45 a.m. – 1.45 p.m.	Session II : Presentation and Discussion to Continue
01.45 p.m. – 02.15 p.m.	Lunch Break
02.15 p.m. – 02.45 p.m.	Media Briefing
2.45 p.m. – 4.00 p.m.	Session II : Presentation and Discussion to Continue
4.00 p.m. – 5.00 p.m.	Concluding Session
	<p>Summing up of the Discussions by</p> <ul style="list-style-type: none"> ➤ Representative of JSA ➤ Shri S. C. Sinha, Member, NHRC <p>Closing Address by</p> <ul style="list-style-type: none"> ➤ Justice Shri Cyriac Joseph, Acting Chairperson, NHRC <p>Vote of Thanks by Dr. Savita Bhakhry, Joint Director (Research), NHRC</p>
5.00 p.m.	Tea
